

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1078
TO BE ANSWERED ON 29.07.2024**

WELFARE SCHEMES FOR RURAL AND FARM LABOURERS

1078. SHRI NAVASKANI K:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is implementing welfare schemes for the upliftment of rural and farm labourers and if so, the details thereof;**
- (b) the details of the agricultural labourers benefitted by the said schemes in the State of Tamil Nadu;**
- (c) the total amount allocated in all the districts of Tamil Nadu State under the various schemes during the last three years;**
- (d) whether any other steps being taken by the Government to meet the requirements of farm labourers with regard to comprehensive education, living conditions and daily requirements etc. and if so, the details thereof; and**
- (e) the other steps taken by the Government to provide Social Security to all the workers of the unorganized sector?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (e): Central Government runs various schemes for the upliftment of rural and farm labourers which also includes agricultural labour in the agricultural sector. These schemes run throughout the country, including the state of Tamil Nadu, and are namely (i) Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) (ii) Pradhan Mantri Kisan Maandhan Yojana (PMKYM) (iii) Pradhan Mantri Shram Yogi Maan- Dhan (PM-SYM) (iv) Public Distribution System through One-Nation-One-Ration-Card Scheme under National Food Security Act (v) Deen Dayal Upadhyay Gramin Kaushal Yojana (vi) Gareeb Kalyan Rojgar Abhiyan (vii) Mahatma Gandhi Bunkar Bima Yojana (viii) Deen Dayal Antyodaya Yojana (ix) Pradhan Mantri Awas Yojana (x) PMSVANidhi (xi) Pradhan Mantri Kaushal Vikas Yojana (xii) Labour Welfare Scheme and health care facilities for Beedi/ Cine & Non-coal Mine workers (xiii) Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) (xiv) Pradhan Mantri Suraksha Bima Yojana (PMSBY) (xv) Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (ABPMJAY) (xvi) The Right of children to free and compulsory education (RTE) Act, etc.

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Apart from this, State Governments also run specific schemes for the welfare of the farm labourers including agriculture labourers.

All the above schemes are for the betterment and upliftment of the living condition of the labourers.

Budget allocations and expenditure are as per provisions of the respective schemes.
